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Title: Introduction of the Prevention of Money-Laundering (Amendment) Bill, 2011.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill further to amend the Prevention of Money-Laundering Act, 2002.

MADAM SPEAKER: The question is:

"That leave be granted to introduce the Bill further to amend the Prevention of Money-Laundering Act, 2002."

*The motion was adopted.*

SHRI PRANAB MUKHERJEE: I introduce the Bill.



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